NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

11.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.4/252/HDB/2018
NAME OF THE COMPANY	Triguna Enterprises Private Limited
NAME OF THE PETITIONER(S)	Triguna Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Regastrat of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Counsel for Respondent(s):

Na	ame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
				*

ORDER

Heard Mr. Darga Mabu Basha, learned PCS for the Applicant. The PCS submits that he has filed certain documents of the Company. However, time is granted to the learned PCS to submit supportive documents in favour for Registrar of Companies as per Section 252.

Post the matter on 21.02.2018.

MEMBER (Tech)

MEMBER (Jud1)

Seshu